

availed of by the eligible persons on a voluntary basis.

(b) There is no proposal to enact such a law as envisaged. The Government's policy is to attempt to change individual and social attitudes in favour of the small and planned family through a process of information and education.

Loss to Delhi Transport Corporation

773. SHRI BHIKU RAM JAIN;
SHRI MANI RAM BAGRI;
SHRI MOHD. ASRAR
AHMAD;

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Delhi Transport Corporation is incurring huge losses; and

(b) if so, the details thereof and the steps taken to remedy the situation?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b). The operational losses incurred by the Delhi Transport Corporation during 1978-79, 1979-80 and 1980-81 have been of the order of Rs. 7.07 crores, Rs. 4.44 crores and Rs. 10.85 crores respectively. The net total losses, inclusive of depreciation and interest charges on loans and penal interest charges for the three year period, amounts to Rs. 17.49 crores, Rs. 17.71 crores and Rs. 44.66 crores. The steps taken by the Corporation to improve its efficiency include the steps to plug the leakages of revenue, check on ticketless travelling, preventive maintenance system and adoption of economy measures. The Corporation has also proposed revision of the fare structure.

Tresspass of Bangladesh Boats into Indian Waters

774. SHRI RAM VILAS PASWAN;
SHRI JAGPAL SINGH;
SHRI DAULAT RAM SARAN;
SHRI B. D. SINGH;
SHRI TRILOK CHAND;
SHRI CHOTEY SINGH
YADAV;
PROF. AJIT KUMAR
MEHTA;
SHRI RASHEED MASOOD;
SHRI RAJESH KUMAR
SINGH;
SHRI CHRISTOPHER EKKA.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether fully armed gun boats of Bangladesh trespassed into Indian waters recently and threatened the Indian personnel and an unarmed ship at India's New Moore Island on successive days in a highly provocative manner; and

(b) if so, details thereof and reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). There was an increase of Bangladesh naval activity in the vicinity of New Moore Island during the months of May and August this year. Some of their actions were somewhat provocative. Suitable precautions were taken by us.

Both Governments are in touch with each other and it is our hope that we can settle this matter by peaceful bilateral discussions as agreed between the Bangladesh Foreign Minister and myself in August, 1980.

Destruction of Iraq's nuclear reactor

775. SHRI RAM VILAS PASWAN;
SHRI G. M. BANATWALLA;

Will the Minister of EXTERNAL AFFAIRS be pleased to state India's